

6

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2016  
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others  
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others  
SECTION : 397/398**

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondent No. 2	G. V. Mohan Kumar
2.	S. Sathyaganesh For Mr. G. Sivashankar	Counsel for Petitioner	S. Sathyaganesh

**ORDER**

Shri S Sathyaganesh, representing counsel on record for petitioners present. Shri G V Mohan Kumar, counsel for R2 present. Representing counsel for petitioner sought time for filing reply to the sur rejoinder. Time extended at request finally. Put upon **05.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)